

[Shri Govinda Menon]

Amendment Order, 1966, published in Notification No. G.S.R. 1189 in Gazette of India dated the 28th July, 1966. [Placed in Library. See No. LT-6704/66].

**ORDER OF DELIMITATION COMMISSION**

**The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman):** I beg to lay on the Table—

A copy of Order No. 17 of the Delimitation Commission determining delimitation of Parliamentary Constituencies in the Union Territory of Delhi, published in Notification No. S.O. 2219 in Gazette of India dated the 22nd July, 1966, under sub-section (3) of section 10 of the Delimitation Commission Act, 1962. [Placed in Library. See No. LT-6705/66].

**JAYANTI SHIPPING COMPANY (BOARD OF CONTROL) RULES ETC.**

**The Minister of State in the Ministry of Transport and Aviation (Shri C. M. Poonacha):** I beg to lay on the Table—

(1) A copy of the Jayanti Shipping Company (Board of Control) Rules, 1966, published in Notification No. G.S.R. 1159 in Gazette of India dated the 19th July, 1966, under sub-section (2) of section 19 of the Jayanti Shipping Company (Taking Over of Management) Ordinance, 1966. [Placed in Library. See No. LT-6706/66].

(2) A copy of the Report of the Jayanti Shipping Enquiry Committee dated the 11th

July, 1966. [Placed in Library. See No. LT-6707/66].

**ANNUAL REPORT OF INDIAN CENTRAL COTTON COMMITTEE**

**The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra):** I beg to lay on the Table—

A copy of the Annual Report of the Indian Central Cotton Committee for the year 1964-65. [Placed in Library. See No. LT-6708/66].

**Shri Hari Vishnu Kamath (Hoshangabad):** Sir, on a point of clarification on item No. 9. You will be pleased to see that this Report relates to the year 1964-65. Earlier, in respect of item No. 5, we had a report for 1965-66. Why is there so much delay in the presentation of this Report? Let him give the reasons for the delay.

**Shri Shyam Dhar Misra:** I do not think there is any delay.

**Mr. Speaker:** The hon. Minister says that there is no delay.

**Shri Hari Vishnu Kamath:** There is delay in the presentation of the Report.

**Mr. Speaker:** Now Shri Shinde.

**NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT**

**The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde):** I beg to lay on the Table a copy of Notification No. G.S.R. 1056 published in Gazette of India dated the 28th June, 1966, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-6709/66].